

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 357
ANSWERED ON 21/07/2026**

REVISION OF AMOUNT UNDER NSAP

357. Shri Shyamkumar Daulat Barve:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that there has been no revision in the amount paid by the center under the National Social Assistance Programme (NSAP), including the Indira Gandhi National Old Age Pension Scheme, Indira Gandhi National Widow Pension Scheme and Indira Gandhi National Disability Pension Scheme, since 2012 despite substantial inflation and increase in cost of living, if so, the details thereof;**
- (b) whether the Government has conducted any assessments to determine whether the present central assistance is sufficient to meet the basic needs of the beneficiaries, if so, the details thereof and the reasons for not increasing the amount paid;**
- (c) the details of the contribution made by States and the year-wise revision of amount paid by the States, if any; and**
- (d) whether the Government proposes to revise and increase the amount provided as central assistance under NSAP, if so, the details and timeline for implementation, if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a) to (d): National Social Assistance Programme (NSAP) is being implemented across the country as a social security programme, for vulnerable sections of the society such as old aged, widows and disabled persons belonging to Below Poverty Line (BPL). The rate of Central assistance under NSAP pension schemes including National Old Age Pension Scheme, National Widow Pension Scheme and National Disability Pension Scheme was last revised in 2012.

NSAP caters to more than 3 crore BPL beneficiaries and as per the information collected from States/UTs, about 5.9 crore additional pensioners are supported by state-funded social pension schemes. Therefore, around 9 crore beneficiaries are receiving pension benefits either under Central pension schemes and/or under State-specific social security pension schemes, many of which have expanded coverage and higher assistance levels tailored to local needs. At present, States are giving top up amount to the beneficiaries ranging from ₹50/- to ₹5700/- per month. As a result, NSAP pensioners are getting monthly pension on an average of Rs. 1100/- in several States/ UTs. State/UT-wise details of top-up paid by the States/UTs are at Annexure.

From time to time, various impact assessment and evaluation studies have been carried out to assess the impact of NSAP schemes by the Ministry and NITI Aayog. The assessments indicate satisfactory implementation at the grassroots level, with most beneficiaries expressing overall satisfaction with the processes of selection, sanction, and disbursement of pensions. The studies also find that pension support has helped beneficiaries meet essential expenses such as food, healthcare, etc., thereby reducing their dependence on family members for these needs. At the same time, they have recommended further strengthening of the programme through measures such as improving adequacy of assistance, ensuring timely and regular payments, enhancing beneficiary verification and monitoring systems etc.

At present, there is no proposal under consideration to revise the rate of assistance under NSAP.

ANNEXURE

ANNEXURE REFERRED TO IN PARTs (A) to (D) OF LOK SABHA UNSTARRED QUESTION NO. 357 TO BE ANSWERED ON 21.07.2026 REGARDING REVISION OF AMOUNT UNDER NSAP

Sl. No.	State/UT	National Old Age Pension Scheme		National Widow Pension Scheme	National Disability Pension Scheme
		60-79 years	80 years and above	40-79 years	18-79 years
1	Andhra Pradesh	3800	3500	3700	5700
2	Arunachal Pradesh	1300	1500	1700	1700
3	Assam	50	50	950	0
4	A & N Islands	2300	2500	2200	2200
5	Bihar	900	600	800	800
6	Chandigarh	1000	1000	1000	1000
7	Chhattisgarh	300	150	200	200
8	Delhi	1800-2300	2000	2200	2200
9	D&N Haveli	800	500	2500	700
	Daman & Diu	800	500	950	700
10	Goa	-	-	-	-
11	Gujarat	800	750	700	700
12	Haryana	2800	2500	2700	2500
13	Himachal Pradesh	1500	1200	1200	1400
14	J&K	800	500	700	700
15	Jharkhand	800	500	700	700
16	Karnataka	400-1000	700	500	1100
17	Kerala	1400	1100	1300	1300
18	Lakshadweep	800	500	300	700
19	Madhya Pradesh	400	100	400	300
20	Maharashtra	800	500	700	700
21	Manipur	0	0	200	200
22	Meghalaya	550	300	450	450
23	Mizoram	1000	1000	1000	1000
24	Nagaland	0	0	0	0
25	Odisha	300	200	300	400
26	Punjab	1500	1500	1500	1500
27	Puducherry	2300	3000	1700-2200	3200
28	Rajasthan	800	500	450-1200	450-950
29	Sikkim	1300 - 1800	2000	1700	1700
30	Tamil Nadu	1000	700	900	1200
31	Telangana	1816	1516	1716	3716
32	Tripura	1800	1500	1700	1700
33	Uttarakhand	1300	1000	1200	1200
34	Uttar Pradesh	800	500	700	700
35	West Bengal	800	500	700	700
36	Ladakh	800	500	700	700
